

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2020.**

**NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula
Print And Pack Pvt. Ltd.**

UNDER SECTION 9 OF IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:		Mr. Shailendra Singh, Mr. Abhishek Parmar, Advs. For R.P, Mr. Ashok Kriplani, R.P, Ms. Neha Mahen, Adv. For Resolution Applicant, Mr. Sumit Shukla, Adv. For Ex-Management, Ms. Richa, Mr. Kunal Tandon, Advs. For HDFC Bank		

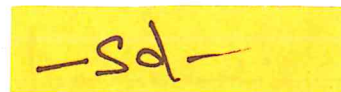
ORDER

The resolution plan as well as objections to it have been filed before this Bench for consideration.

At request of the counsels, renotify the same on 18.02.2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**